

DIVISION BENCH  
COURT - II

**O-225**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/246(KB)2022  
IA(COMPANIES.ACT)/33(KB)2023,  
IA(COMPANIES.ACT)/129(KB)2022,  
COMP.APPL/70(KB)2022

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>TH</sup> MAY 2024**

IN THE MATTER OF	<b>CHANDI DAS MUKHERJEE VS EAST COAST ENGINEERING PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC. 241(1) SEC. 242(4) SEC. 244(1)</b>

**Appearance (via video conferencing/physically)**

Mr. Kumarjit Banerjee, Adv. ] For the Petitioner  
Ms. S. Chakraborty, Adv. ]  
Mr. Aadil Naushad, Adv. ]

Ms. Manju Bhuteria, Adv. ] For the Respondents  
Mr. Ritoban Sarkar, Adv. ]  
Ms. Madhuja Barman, Adv. ]  
Ms. Tanvi Luhariwala, Adv. ]

**ORDER**

1. Ld. Counsel for the parties present.
2. List the matter on **04.07.2024 at 12:30 p.m.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**